

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 252**  
**Appeal No. 112/59/ND/2019**  
**COMP.APPL/610/2020**

**IN THE MATTER OF:**

**Brescon Realty Pvt. Ltd.**

... **Applicant/Petitioner**

**Vs.**

**M/s. Eicher Motors Ltd. & Others**

... **Respondent**

**Under Section: 59**

**Order delivered on 24.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Rajesh Ranjan and Mr. Anoop Dawar, Advocates for Respondent No. 2

**ORDER**

Renotify this case on 30.04.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**